

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ALLAHABAD.

Dated : This the 01st Day of January 2003.

Hon'ble Mr. Justice R.R.K. Trivedi, Vice-Chairman
Hon'ble Maj Gen K.K. Srivastava, Administrative Member.

Original Application no. 199 of 2002.

Noel Yadav, A/a 33 years,
S/o Sri S.N. Yadav,
R/o 789 Kamal Singh Colony, Issai, Tola,
JHANSI.

... Applicant

By Adv : Sri R.K. Nigam

Versus

1. Union of India through Secretary, Ministry of Railways,
Railway Board,
NEW DELHI.
2. General Manager, Central Railway,
MUMBAI CST.
3. Divisional Railway Manager, Central Railway,
JHANSI.

... Respondents

By Adv : Sri A.V. Srivastava

O R D E R

Hon'ble Mr. Justice R.R.K. Trivedi, V.C.

By this OA, filed under section 19 of the A.T. Act, 1985, the applicant has challenged the impugned order dated 14.1.2002 by which the application of the applicant for granting him relaxation as Group 'D' employee has been rejected. The order has been passed in pursuance of the direction of this Tribunal dated 01.08.2001 passed in OA no. 130 of 1998. After perusal of order dated 01.08.2001 we do not find any error in the order calling for our interference. According

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to the finding recorded, the applicant could not show any outstanding performance in the sport which would attract the Railway administration to grant age relaxation. In para 4.3 of the OA, the applicant has narrated, ~~his~~ sports activities which are of the District levels, and cannot in any manner be termed as outstanding.

2. In the facts and circumstances, we do not find any merit in this O.A. and the same is accordingly dismissed.

3. There shall be no order as to costs.


Member (A)
Vice-Chairman

/pc/